(c) if so, what are the reasons therefor and what steps are being taken by Government to prevent its closure?]

इस्पात, खान ग्रौर धातु मंत्री (श्री एम॰ चन्ना रेड्डी) : (क) जी, नहीं ।

- (ख) कम्पनी द्वारा किये जाने वाले काम की आवण्यकताओं, प्रशासनिक सुविधाओं तथा आर्थिक स्वयशोधिता को देखते हुए आरम्भ में कम्पनी की अधिकृत पूजी एक करोड रुपये रखी गई थी।
 - (ग) प्रश्न नहीं उठता ।

†[THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) No Sir.

- (b) Initially the authorized capital of the Company was kept at Rupees one crore on the basis of the nature and requirements of the work it was undertaking, as well as administrative convenience and economic viability.
 - (c) Does not arise.]

PUBLIC SECTOR COMPANY FOR COPPER PROJECTS

134. SARDAR RAM SINGH: Will the Minister of STEEL, MINES AND METALS be pleased to state:

- (a) whether it is a fact that decision has been taken to form a company in the public sector for developing copper projects in India;
- (b) if so, what projects are to be assigned to this Company?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) Yes, Sir.

(b) For the present, it is proposed to assign the development and mining of Khetri, Agnigundala and Rakha deposits to this Company.

RAIL-CUM-ROAD BRIDGE AT RAJAH-MUNDRY

135. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal under Government's consideration to shelve the road portion of the rail-cum-road bridge being constructed by South Central Railway at Rajahmundry over Godavari river; and
 - (b) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b). The Working Group of the Planning Commission while examining the Fourth Plan of Andhra Pradesh for roads and other transport on 7th November 1966, suggested that instead of building the road-cum-rail bridge as planned it would be advisable to have a separate 2-lane road bridge at Rajahmundry. This would meet the trarequirements in the long-term perspective in a more satisfactory manner than a 18 ft, wide road-deck on the proposed Railway bridge. The Government representatives were also asked by the Working Group to discuss the possibility of constructing a separate road bridge with the Ministry of Transport. Since the work construction \mathbf{of} rail-cum-road bridge has been taken in hand the financial implications of accepting this suggestion at this stage, are being examined.

HOUSE RENT ALLOWANCE FOR STAFF POSTED AT IRIMBANAM

136. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railway staff posted at Irimbanam on the Southern Railway, situated within the radius of 8 Kms of Ernakulam are granted House Rent Allowance;
 - (b) if so, from which date; and

^{†[]} English translation.

(c) if not granted, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c) The staff posted at Irimbanam are not eligible for House Rent Allowance as this locality is neither situated within 8 Kms of Ernakulam nor does it depend on Ernakulam for essential supplies.

RE: A POINT OF ORDER

श्री राजनारायण : (उत्तर प्रदेश) : श्रीमान् हमारा एक पाइन्ट ग्राफ ग्रार्डर है ।

श्री सभापति : किस बारे में ?

श्री राजनारयण : प्रश्नों के सम्बन्ध में हमारा पाइन्ट स्नाफ स्नार्डर है।

MR. CHAIRMAN: Now Papers to be laid on the Table.

श्री राजनारायण : श्रीमान्, मैं एक बड़ी मुसीबत में पड़ जाता हू। श्रगर मैं पाइन्ट झाफ श्रार्डर नहीं कह पाऊगा।

श्री सभापति : हर चीज कहने का एक मौका होता है ।

श्री राजनारायणः हम ने जो पालियामेंटरी तरीका सीखा है ।

श्री सभापति : मझे माल्म है।

श्री राजनारायण : इसलिए मैं जानता हूं कि यही एशेप्रिएट टाइम है। मवाल तभी पूछा जाय जब सवाल खत्म हो रहा हो। ग्रभी सवाल खत्म नही हुग्रा।

श्री **सभापति** : क्वेण्चयन म्रवर खत्म होने के **बाद**। श्री राजनारायण: यह एत्रोप्रिएट टाइम है। ग्राप देखेंगे...

SHRI BABUBHAI M. CHINAI (Maharashtra): How can there be a point of order at a time when there is no business before the House? After the Question Hour is over nothing has yet come before the House. Where is the point of order then?

SHRI RAJNARAIN: A point of order can be raised at any time.

श्री गोडे मुराहरि (उत्तर प्रदेश) : सदन की कार्यवाही के बारे में पाइन्ट ग्राफ ग्राडर सदन मे कभी उठाया जा हकता है।

श्री सभापति : देखिए रोज क्वेण्चयन ग्रवर होता, है । क्वेण्चयन ग्रवर होने के बाद

श्री राजनारायण: यह क्वेश्चन से ताल्लुक रखता है।

श्री सभापति : फरमाइये ।

श्री राजनारायण : देखिए श्राप के कार्या-लय से श्राज मुझे एक पत्र मिला है श्री महेन्द्र कुमार जैन, श्रवर सचिव, का —

सेवा में.

श्री राजनारायण, संसद् सदस्य

विषय :-विदेशों से प्रधान मंत्री द्वारा प्राप्त किए गए उग्रहारों के सम्बन्ध में ग्रल्प सूचना प्रश्न स9-3

महोदय,

उपरोक्द जिषय पर अहम सूचना प्रश्न, , जिस की सूचना आप ने २३-३-६७ को दी थी, के संदर्भ में मुझे आप को यह सूचित करने का निर्देश हुआ है कि प्रधान मती अहम सूचना पर इस प्रश्न का उत्तर देने में समर्थ नहीं हैं। नियम ५ को पढ़ा जाय। हमारे रूस आफ